IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA(CAA)-12(PB)/2018

IN THE MATTER OF:

Intertoll India Constants Pvt. Ltd. & Ors.

Applicant/petitioners

With

Intertoll ICS India Pvt. Ltd.

. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Sh. S.K. Mohapatra, Hon'ble Member (T)

For the Applicant/petitioner:

Shri D.K. Malhotra, Mr. Rajesh Kr. Malhotra,

Advs.

CS Ashok Tyagi, PCS

For the Respondent

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

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(S.K. MOHAPATRA) MEMBER(TECHNICAL)

23.01.2018 V.Sethi